

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :19/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/38175/2024 BLAPL/12822/2024	NIYATI MAHARANA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SIMULIA /188 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000922/2024
2	D-BLAPL/38213/2024 BLAPL/12823/2024	SANKAR BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	KANTABANIA PS /86 /2024 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000237/2024
3	D-BLAPL/38222/2024 BLAPL/12824/2024	TARINIKANTA MISHRA VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	ANGUL SADAR PS /686 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0001095/2024
4	D-BLAPL/38097/2024 BLAPL/12825/2024	BABLU @ KHETRABASI SAHU VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /140 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001691/2024
5	D-BLAPL/37917/2024 BLAPL/12826/2024	SATU PRASKA VS STATE OF ODISHA	T.NARAYANA MURTY VS	NARAYANPATNA /41 /2024 ADDL DISTRICT AND SESSIONS JUDGE CT/0000098/2024
6	D-BLAPL/37830/2024 BLAPL/12827/2024	RAM SING GUNDUA @ BHASLO VS STATE OF ODISHA	SARADA PRASAD DASH VS	THAKURMUNDA /64 /2023 ADDL.SESSIONS JUDGE,KARANJIA(Ma ST/0000081/2023
7	D-BLAPL/37509/2024 BLAPL/12828/2024	ASWINI GAMANGO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (ASKA) /332 /2021 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000049/2021
8	D-BLAPL/38214/2024 BLAPL/12829/2024	SUKUMAR NAYAK VS STATE OF ODISHA	ARUNIMA MISHRA VS	KUJANGA /549 /2024 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0001185/2024
9	D-BLAPL/36453/2024 BLAPL/12830/2024	SIDHU @ SIDHANT DAS VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /348 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000054/2024
10	D-BLAPL/38406/2024 BLAPL/12831/2024	GANESH KHATUA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAUNISUNI /77 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000058/2024
11	D-BLAPL/38252/2024 BLAPL/12832/2024	LALIT DIGAL @ RUNA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000112/2024

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12	D-BLAPL/38254/2024 BLAPL/12833/2024	ROSHAN KUMAR CHOUDHURY @ PARVIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000112/2024
13	D-BLAPL/38163/2024 BLAPL/12834/2024	RAM KUMAR SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BIRMITRAPUR /225 /2024 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000213/2024
14	D-BLAPL/38311/2024 BLAPL/12835/2024	G.GHANASHYAM @ SHYAMAGHANA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	JARADA /392 /2022 3RD ADDL.SESION JUDGE CUM SPL.JU ST/0000343/2023
15	D-BLAPL/36843/2024 BLAPL/12836/2024	MOHAN MEHER VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /533 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000085/2024
16	D-BLAPL/37894/2024 BLAPL/12837/2024	GURUDEV BAG VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BELPAHAR /166 /2023 ASST SESSIONS JUDGE, JHARSGUDA(J CT/0000114/2024
17	D-BLAPL/38187/2024 BLAPL/12838/2024	TEJRAJ RANA VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	KANTABANJI /276 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000513/2024
18	D-BLAPL/38331/2024 BLAPL/12839/2024	ISAK MOHAMMAD @ MD. APSAR VS STATE OF ODISHA	RONALISHA PRADHAN VS	TOMANDO /422 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0001023/2024
19	D-BLAPL/38321/2024 BLAPL/12840/2024	MAHADEBA @ MAHADEV @ HEMANTA PUTI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /296 /2022 A.D.J,PATNAGARH(Balangir) SC/0000022/2023
20	D-BLAPL/38227/2024 BLAPL/12841/2024	SUMIT KULDEEP @ SUNIL HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /213 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0001347/2024
21	D-BLAPL/38312/2024 BLAPL/12842/2024	S. JAYANTI REDDY VS STATE OF ODISHA	RAJ KUMAR ROUT VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000644/2024
22	D-BLAPL/37711/2024 BLAPL/12843/2024	MOHAMMED ALI VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,CHHENDIPADA(Anugul ) GR/0001143/2024
23	D-BLAPL/38256/2024	MISHRA MAJHI	BISWA RANJAN DAS	ADVA /149 /2024

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	BLAPL/12844/2024	VS STATE OF ODISHA	VS	J.M.F.C,MOHANA(Gajapati ) GR/0000285/2024
24	D-BLAPL/38315/2024 BLAPL/12845/2024	ASIT KUMAR MOHANTY @ CHIKUNI VS STATE OF ODISHA	ARIJEET MISHRA VS	MAHAKALPARA /237 /2024 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0002162/2024
25	D-BLAPL/38293/2024 BLAPL/12846/2024	DEEPAK BANGARI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KORAPUT GRPS /26 /2024 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000106/2024
26	D-BLAPL/38290/2024 BLAPL/12847/2024	KALI@PRADYUMNA SUBUDHI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	KUNDHEIGOLA /249 /2024 J.M.F.C,REAMAL(Debagarh ) CT/0000478/2024
27	D-BLAPL/38325/2024 BLAPL/12848/2024	SAROJ NAG @ RAJ VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /349 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001374/2024
28	D-BLAPL/38300/2024 BLAPL/12849/2024	BALIA @ BALARAM @ BALADEV MALLIK VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BARI RAMACHANDRAPUR /450 /2024 S.D.J.M.,JAJPUR(Jajapur ) CT/0002157/2024
29	D-BLAPL/38388/2024 BLAPL/12850/2024	ANU @ ANUDHAR RAM VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHOUDWAR /619 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0001072/2024
30	D-BLAPL/38344/2024 BLAPL/12851/2024	DIPU @ SANJAYA KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000105/2024
31	D-BLAPL/38259/2024 BLAPL/12852/2024	BABUNA DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	BARI RAMACHANDRAPUR /302 /2022 DIST. & SESSIONS JUDGE,JAJPUR(Jajapur) CT/0000068/2023
32	D-BLAPL/38274/2024 BLAPL/12853/2024	SAMARA BADANAYAK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MACHHKUND /127 /2021 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000112/2021
33	D-BLAPL/38302/2024 BLAPL/12854/2024	MENAKA DAS VS STATE OF ODISHA	DEBASANA DAS VS	ERASAMA /75 /2024 ADDL SESSIONS JUDGE, KUJANG(Jagatsinghpur) CT/0000071/2024
34	D-BLAPL/38361/2024 BLAPL/12855/2024	ANANDA KUANR VS	MANOJ KUMAR PATI VS	DEOGAON /183 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir)

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35	D-BLAPL/38280/2024 BLAPL/12856/2024	STATE OF ODISHA TOTALA @ SANDHA @ AMIT DAS VS	BHABANI SHANKAR DASPARIDA VS	GR/0001571/2024 PURI TOWN /236 /2024 S.D.J.M.,PURI(Puri)
36	D-BLAPL/38240/2024 BLAPL/12857/2024	STATE OF ODISHA SATYANARAYAN BEHERA VS	PRADEEP KUMAR PARIDA VS	GR/0000558/2024 GURUDIJHATIA /215 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
37	D-BLAPL/38341/2024 BLAPL/12858/2024	STATE OF ODISHA PURNA CHANDRA NAG VS	BASANTA KUMAR DAS VS	CT/0000762/2024 TITILAGARH /37 /2011 DISTRICT & SESSIONS JUDGE,SAMBAL
38	D-BLAPL/38029/2024 BLAPL/12859/2024	STATE OF ODISHA JACOB DALABEHERA VS	SOUBHAGYA KUMAR DASH VS	ST/0000064/2023 R.UDAYAGIRI /21 /2006 A.D.J.,PARALAKHEMUNDI(Gajapati )
39	D-BLAPL/38378/2024 BLAPL/12860/2024	STATE OF ODISHA KAILASH BESAN VS	SWARAJ PATEL VS	ST/0000113/2024 BHASMA /113 /2023 A.D.J.,SUNDARGARH(Sundargarh)
40	D-BLAPL/38368/2024 BLAPL/12861/2024	STATE OF ODISHA PRIYA RANJAN PATRA VS	SANATAN PANI VS	ST/0000286/2023 KHANDAGIRI P.S. /630 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha )
41	D-BLAPL/38310/2024 BLAPL/12862/2024	STATE OF ODISHA RAJA @ PINTU SINGH @ DHARAM SINGH VS	HEMANTA KUMAR MOHANTA VS	CT/0001688/2024 BARIPADA SADAR /117 /2014 A.D.J.,BARIPADA(Mayurbhanj)
42	D-BLAPL/37898/2024 BLAPL/12863/2024	STATE OF ODISHA PABITRA MOHAPATRA @ BABU VS	SANGRAMJIT PANDA VS	GR/0001337/2014 KHANDAGIRI P.S. /738 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha )
43	D-BLAPL/38380/2024 BLAPL/12864/2024	STATE OF ODISHA MAHENDRA PAL VS	RABI NARAYAN MISHRA VS	CT/0001974/2024 SPL.TASK FORCE /12 /2024 A.D.J.,BHUBANESWAR(Khordha )
44	D-BLAPL/37701/2024 BLAPL/12865/2024	STATE OF ODISHA AHIR MAYUR KUMAR VS	ANAND JENA VS	TR/0000114/2024 CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,CHHENDIPADA(Anugul )
45	D-BLAPL/37939/2024 BLAPL/12866/2024	STATE OF ODISHA ASHOK BARAL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	GR/0001143/2024 BALIANTA P.S. /593 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000645/2024

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46	D-BLAPL/38343/2024 BLAPL/12867/2024	BIREN @ BIRENDRA BAG VS STATE OF ODISHA	BASANTA KUMAR DAS VS	TITILAGARH /37 /2011 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000122/2023
47	D-BLAPL/38060/2024 BLAPL/12868/2024	RANJIT DAS VS STATE OF ODISHA	BHABANI SHANKAR DAS VS	TALCHER TOWN /922 /2024 A.D.J.,TALCHER(Anugul ) CT/0000225/2024
48	D-BLAPL/38362/2024 BLAPL/12869/2024	BIKASH DAS @ BIKASH DASH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAIGHAR /306 /2024 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarang GR/0000406/2024
49	D-BLAPL/38363/2024 BLAPL/12870/2024	NIRAKAR NAIK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NAYAPALLI P.S. /648 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0001303/2024
50	D-BLAPL/38295/2024 BLAPL/12871/2024	MADAN DALAPATI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /109 /2024 ASST.SESSIONS JUDGE,STC, MALKANG CT/0000078/2024
51	D-BLAPL/38402/2024 BLAPL/12872/2024	ASHISH DAHYABHAI GOHIL VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,CHHENDIPADA(Anugul ) GR/0001143/2024
52	D-BLAPL/36594/2024 BLAPL/12873/2024	KABIRAJ BAG VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	SINAPALI /237 /2024 SPECIAL JUDGE,NAWAPARA(Nuapada ) Sa/0000041/2024
53	D-BLAPL/38396/2024 BLAPL/12874/2024	LAXMIDHAR SAHOO @ LUCKY VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000014/2024
54	D-CMAPL/52803/2024 CMAPL/449/2024	KRUSHNA CHANDRA PANDA VS SUDARSHAN PANDA	ADV. VS	// () //
55	D-CMAPL/45147/2024 CMAPL/450/2024	HIMANSU SEKHAR TRIPATHY VS NARAYAN NAYAK	ADV. VS	// () //
56	D-CMAPL/52468/2024 CMAPL/451/2024	JATADHARI BEHERA VS COMMISSIONER , CONSOLIDATION,ODISHA	ADV VS	// () //
57	D-CMP/52652/2024	PRADEEP KUMAR CHATTERJEE	SOUMYA DEV RAY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/1462/2024	VS RAJESH KUMAR SAHOO	VS	CIVIL JUDGE (SD),2ND COURT,CUTTACK CS/0000845/2020
58	D-CMP/52554/2024 CMP/1463/2024	SANTOSH KUMAR PRADHAN @ SANTOSH PRADHAN VS JAMINI NAYAK	MANORANJAN PADHY VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka CS/0000121/2018
59	D-CMP/48368/2024 CMP/1464/2024	CHANDRAKANTI PADHAN VS AHALYA SAHU	AMIT KUMAR NATH VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/0000014/2023
60	D-CMP/52256/2024 CMP/1465/2024	NALLA GOVIND RAO VS NILLA MAHESWAR RAO	BHABANI SANKAR TRIPATHY (1) VS	// ADDL DISTRICT AND SESSIONS JUDGE Crp/0000009/2024
61	D-CMP/52882/2024 CMP/1466/2024	ANUCHHAYA BEHERA VS PRABHAT KUMAR BEHERA	DAYANANDA MOHAPATRA VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000423/2022
62	D-CMP/50650/2024 CMP/1467/2024	SHAKUNTALA JENA VS HIMANSU SEKHAR JENA	SUDHANSU SEKHAR JENA VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000122/2024
63	D-CONTC/52553/2024 CONTC/8216/2024	RAJIB PRASAD NANDA VS MANAS RANJAN BARIK, PRINCIPAL SECY, LAW DEPT.	ADV. VS	// ()
64	D-CONTC/52567/2024 CONTC/8217/2024	KRISHNA CHANDRA MAHANTA VS KUNJA BEHARI PRADHAN, PRINCIPAL I/C, P.S. COLLEGE, JHUMPURA	ADV. VS	// ()
65	D-CONTC/52571/2024 CONTC/8218/2024	BASANTA MANJARI JENA VS GOURI SANKAR SINGH, DY. DIRECTOR AGRICULTURE, SAMBALPUR	ADV. VS	// ()
66	D-CONTC/52598/2024 CONTC/8219/2024	DHARANIDHAR PARIDA VS SALINI PANDIT, IAS	ADV. VS	// ()
67	D-CONTC/52636/2024 CONTC/8220/2024	RABINDRA KUMAR PAIKARAY VS G RAJESH DIRECTOR OF MINING AND GEOLOGY,ODISHA	ADV VS	// ()
68	D-CONTC/52099/2024 CONTC/8221/2024	KSHIROD PRASAD ROUT VS	ADV. VS	// ()

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69	D-CONTC/52635/2024 CONTC/8222/2024	SATYABRATA SAHU, IAS GOURANG PADHI VS ARAVIND AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT.	SANDHYARANI PANI VS	// // ()
70	D-CONTC/52665/2024 CONTC/8223/2024	PRAMOD BHUE VS R.P.KOCHE, IPS	ADV. VS	// () //
71	D-CONTC/52668/2024 CONTC/8224/2024	JITENDRA JUED VS R.P.KOCHE, IPS	ADV. VS	// () //
72	D-CONTC/52321/2024 CONTC/8225/2024	ATULYA KUMAR DIP VS LAXMAN BHOI, DEO, SUBARNAPUR	ADV. VS	// () //
73	D-CONTC/50850/2024 CONTC/8226/2024	AJIT SARANGI VS PRAVAT KUMAR ROUT, V.C, OUAT, KHURDA	ADV. VS	// () //
74	D-CONTC/51123/2024 CONTC/8227/2024	BRAJA KISHORE MISHRA VS C.J. VENUGOPAL, IAS	MAHESWAR MOHANTY VS	// () //
75	D-CONTC/49430/2024 CONTC/8228/2024	SUPTIMAYEE ACHARYA VS ASWATHY S., I.A.S	ADV. VS	// () //
76	D-CONTC/50849/2024 CONTC/8229/2024	SUDIPTA MOHANTY VS PRAVAT KUMAR ROUT, V.C, OUAT, KHURDA	ADV. VS	// () //
77	D-CONTC/49455/2024 CONTC/8230/2024	MAMATA BEHERA VS SALINI PANDIT, I.A.S,	SURENDRA KUMAR SAHOO VS	// () //
78	D-CRLA/37984/2024 CRLA/1317/2024	KATI BABU@BIRENDRA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	REMUNA /44 /2021 AD-HOC A.D.J.(FTSC),BALASORE(Balesh ST/0000144/2021
79	D-CRLA/38083/2024 CRLA/1318/2024	SAMBHUA@SAMBHUNATH BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /117 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000160/2024

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80	D-CRLA/38092/2024 CRLA/1319/2024	CHHOTA@KAMAL LOCHAN SINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BADSAHI /10 /2019 AD HOC ADDL.SESIONS JUDGE (FTSC) Spl/0000004/2019
81	D-CRLA/38208/2024 CRLA/1320/2024	ANIL BAG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SASON /85 /2023 1ST ADDL SESSIONS JUDGE, SAMBALP Spl/0000033/2023
82	D-CRLA/38212/2024 CRLA/1321/2024	SANJAYA JANI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000002/2022
83	D-CRLA/38238/2024 CRLA/1322/2024	SURENDRA HEMBRAM VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHASIPURA /337 /2024 SPL.JUDGE ANANDAPUR(Kendujhar) Spl/0000022/2024
84	D-CRLA/37911/2024 CRLA/1323/2024	AJIT MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /43 /2021 A.D.J,PATNAGARH(Balangir) SC/0000051/2021
85	D-CRLA/38223/2024 CRLA/1324/2024	MD.MAKRAM@FAIZAN VS STATE OF ODISHA	SWARAJ PATEL VS	KUTRA /156 /2024 SPECIAL JUDGE, SUNDARGARH(Sundar) Spl/0000116/2024
86	D-CRLA/38298/2024 CRLA/1325/2024	SRIKANT MOHAPATRA VS STATE OF ODISHA(VIG.)	SANJEEV UDGATA VS	CUTTACK VIGILANCE /32 /2017 SPECIAL JUDGE(VIGILANCE),ANGUL(A) TR/0000019/2018
87	D-CRLA/37576/2024 CRLA/1326/2024	GAYADHAR JENA VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	ALAKUNDA /92 /2024 AD-HOC ADJ (FTSC),JAJPUR(Jajapur ) Spl/0000083/2024
88	D-CRLMA/37046/2024 CRLMA/214/2024	SAMARESH MANDAL VS SADIKH EA HAMEED	ADV. VS	/ /0 J.M.F.C.,KUJANG(Jagatsinghapur ) ICC/0000030/2021
89	D-CRLMC/38306/2024 CRLMC/4819/2024	DILLIP KUMAR PATRA VS STATE OF ODISHA	DILLIP KUMAR RAY, JINURANI VS	BALASORE SADAR /404 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000677/2024
90	D-CRLMC/37473/2024 CRLMC/4820/2024	LAXMI PARIDA VS STATE OF ODISHA	BIDYADHAR MANSING VS	GONDIA /314 /2024 JMFC, GONDIA(Dhenkanal) GR/0000487/2024
91	D-CRLMC/38067/2024	RAJAT KUMAR MOHAPATRA	RAVI SHANKAR SAMAL	KUJANGA /28 /2022

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	CRLMC/4821/2024	VS STATE OF ODISHA	VS	JUDGE,FAMILY COURT,JAGATSINGPUR EC/0000061/2023
92	D-CRLMC/35487/2024 CRLMC/4822/2024	BIKA@BIKRAM ROUT VS STATE OF ODISHA	DEBASNAN DAS VS	TIRTOL /217 /2011 JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagat GR/0000723/2011
93	D-CRLMC/38128/2024 CRLMC/4823/2024	KISHORI LAL CHHAPOLIA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	EOW,BHUBANESWAR /21 /2014 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001339/2014
94	D-CRLMC/35604/2024 CRLMC/4824/2024	M/S. EPARI GOLD HOUSE, CUTTACK VS TRIJAL ENTERPRISES PVT. LTD., BBSR	JAGAJIBAN PRADHAN VS	//0 J.M.F.C.(II),BHUBANESWAR(Khordha ) ICC/0005856/2023
95	D-CRLMC/38132/2024 CRLMC/4825/2024	SURESH CHANDRA DAS VS SUDHASINDHU PANDA	KARUNAKAR RATH VS	//0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000304/2024
96	D-CRLMC/37624/2024 CRLMC/4826/2024	SARBESWAR PRADHAN @ TAPU VS STATE OF ODISHA	SOURAV KUMAR PALAI VS	CHANDAPUR /63 /2022 SPECIAL JUDGE,NAYAGARH(Nayagarh ) TR/0000131/2022
97	D-CRLMC/34323/2024 CRLMC/4827/2024	BHAGABAN PRADHAN VS STATE OF ODISHA	FALGUNI RAJGURU MOHAPATRA VS	//0 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK ICC/0000068/2016
98	D-CRLMC/38226/2024 CRLMC/4828/2024	SAURIN BHATT@SAURIN G BHATT VS STATE OF ODISHA	CHANDANA TRIPATHY VS	MAHILA P.S. BUXIBAZAR /78 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000369/2023
99	D-CRLMC/37005/2024 CRLMC/4829/2024	MADHU BARAL@MADHUSUDAN BARAL VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	BALANGA /63 /2016 SPECIAL JUDGE, PURI(Puri) TR/0000084/2016
100	D-CRLMC/37758/2024 CRLMC/4830/2024	NAREN@NARENDRA SAHU VS STATE OF ODISHA	KABIR KUMAR JENA VS	KATARBAGA /152 /2020 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000414/2020
101	D-CRLMC/37041/2024 CRLMC/4831/2024	PRIYANKA SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	PIPLI /55 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) CMC/0000062/2024
102	D-CRLMC/37861/2024 CRLMC/4832/2024	MUNNA @ JYOTIRANJAN NAYAK VS	RAMESH CHANDRA MAHARANA VS	NAYAPALLI P.S. /619 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESW

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103	D-CRLMC/37909/2024 CRLMC/4833/2024	STATE OF ODISHA PREMANANDA PANIGRAHI VS STATE OF ODISHA	KIRTAN DANG VS	TR/0000386/2022 //0 J.M.F.C.,JAJPUR ROAD(Jajapur ) ICC/0000221/2024
104	D-CRLMC/37964/2024 CRLMC/4834/2024	SUSHIL KUMAR KHATUA @ SUSIL KU. KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur ) 2(A)CC/0000001/2018
105	D-CRLMC/37994/2024 CRLMC/4835/2024	PRAVAKAR JENA VS STATE OF ODISHA	KIRTAN BADHEI VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000533/2018
106	D-CRLMC/38376/2024 CRLMC/4836/2024	NARAYAN CHANDRA VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	//0 JMFC TIRTOL(Jagatsinghapur ) ICC/0000006/2022
107	D-CRLMC/38342/2024 CRLMC/4837/2024	MADHUSUDAN ROUT VS STATE OF ODISHA	VIVEKANAND JENA VS	//0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000244/2023
108	D-CRLMC/38409/2024 CRLMC/4838/2024	GIRIJA PRASAD MOHANTY VS STATE OF ODISHA	P.ANUP DASH VS	ATHGARH /178 /2014 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000354/2014
109	D-CRLMC/34911/2024 CRLMC/4839/2024	RAHUL SHARMA VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	KHANDAGIRI P.S. /41 /2016 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000403/2016
110	D-CRLMC/37491/2024 CRLMC/4840/2024	KALANDI MOHAPATRA VS STATE OF ODISHA	TUSAR KANTA SAHOO VS	DHAULI PS /49 /2016 3RD ADJ BHUBANESWAR(Khordha ) TR/0000014/2017
111	D-CRLMC/37242/2024 CRLMC/4841/2024	GANESH PRASAD BEHERA VS STATE OF ODISHA	SURYAKANTA PALAI VS	// S.D.J.M.,JAJPUR(Jajapur ) ICC/0000135/2019
112	D-CRLMC/37553/2024 CRLMC/4842/2024	NARTU KESHABA RAO@NARTU KESIGA@N.KESU VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	JARADA /210 /2021 J.M.F.C.,PATRAPUR(Ganjam) GR/0000290/2021
113	D-CRLMP/37787/2024 CRLMP/1755/2024	GOPINATH SETHY VS SUPDT. OF POLICE, PURI	DURGA PRASANA DAS VS	//0 ( ) //

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114	D-CRLMP/38063/2024 CRLMP/1756/2024	KAJAL THAKUR VS I.I.C , MAHILA POLICE STATION, SAMBALPUR	SHISHIR KUMAR SAMAL VS	MAHILA PS SAMBALPUR /72 /2024 () //
115	D-CRLMP/38069/2024 CRLMP/1757/2024	KABITA DAS VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY, D.N.MISHRA,N.ACHARYA/0 VS	 () //
116	D-CRLMP/38095/2024 CRLMP/1758/2024	KHETRAMANI SETHI VS THE SUPERINTENDENT OF POLICE(RURAL), PURI	AJIT KUMAR PANDA VS	//0 () //
117	D-CRLMP/38111/2024 CRLMP/1759/2024	JYOTSHNA MOHAPATRA VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	LALBAG /194 /2023 () //
118	D-CRLMP/38194/2024 CRLMP/1760/2024	PUSHPANJALI SWAIN VS SUPERINTENDENT OF POLICE, GANJAM	ANUPAM DASH VS	RAMBHA (CHATRAPUR) /305 /2024 () //
119	D-CRLMP/38348/2024 CRLMP/1761/2024	BIBEKANANDA BHOL VS I.I.C., BIDANASI POLICE STATION, CUTTACK	BISHNU PRASAD PRADHAN VS	//0 () //
120	D-CRLMP/37987/2024 CRLMP/1762/2024	URMILA SETHY VS STATE OF ODISHA	BIJAYANANDA DASH VS	//0 () //
121	D-CRLMP/38200/2024 CRLMP/1763/2024	NIRUPAMA PRADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	//0 () //
122	D-CRLMP/38255/2024 CRLMP/1764/2024	ANGADA PRASAD BISWAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /246 /2024 () //
123	D-CRLMP/38066/2024 CRLMP/1765/2024	ASARPI MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	//0 () //
124	D-CRLMP/38230/2024 CRLMP/1766/2024	PRAMOD KUMAR MOHANTY VS STATE OF ODISHA	SK.ZAFARULLA VS	//0 () //
125	D-CRLMP/36462/2024	NARASIMHA PRADHAN @ NARASINGHA PRADHAN	BHABANI SHANKAR RAYAGURU	CHAMAKHANDI /285 /2024

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	CRLMP/1767/2024	VS STATE OF ODISHA	VS	() //
126	D-CRLREV/37388/2024 CRLREV/735/2024	KALIA@KALU CHARAN GOUDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	POLASARA PS /23 /2021 JMFC, POLSARA(Ganjam) GR/0000038/2021
127	D-CRLREV/37997/2024 CRLREV/736/2024	RASHMI RANJAN SETHY VS SUBASH CH. BISWAL	MAMATA MISHRA VS	//0 S.D.J.M.,JAJPUR(Jajapur ) CRMC/0002223/2024
128	D-CRLREV/37621/2024 CRLREV/737/2024	KABIMANYU MOHARANA VS DIRECTORATE OF ENFORCEMENT, BBSR	HRUDANANDA MOHAPATRA VS	KHALLIKOTE /645 /2021 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR CRMC/0000016/2023
129	D-CRLREV/38205/2024 CRLREV/738/2024	PRIYADARSHINI AMRITA PANDA VS BISWAJIT PATI	BASUDEV PUJARI VS	//0 1ST ADJ,CUTTACK(Cuttack) CRA/0000006/2020
130	D-FAO/49468/2024 FAO/577/2024	B.M., UNITED INDIA INSURANCE CO. LTD., ANGUL VS BHOLANATH NAIK	RAMESH CHANDRA SAHOO 1 VS	// COMMISSIONER EMPLOYEES'S COMPE EC/0000007/2023
131	D-FAO/52739/2024 FAO/578/2024	BIRANCHI MAHANANDA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000023/2024
132	D-FAO/52744/2024 FAO/579/2024	BUDAN KSHETRAPAL VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000125/2023
133	D-FAO/52750/2024 FAO/580/2024	BHOLA NAYAK VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000025/2024
134	D-FAO/52786/2024 FAO/581/2024	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000024/2021
135	D-MACA/47390/2024 MACA/1296/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS SNEHALATA SWAIN	MAHITOSH SINHA VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000921/2018
136	D-MACA/48056/2024 MACA/1297/2024	SASMITA PARIDA VS	KAPILA CHARAN NAYAK VS	// 1ST MACT,CUTTACK(Cuttack)

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137	D-MACA/50874/2024 MACA/1298/2024	ANIRUDHA SWAIN D.M.,M/S UNITED INDIA INSURANCE CO.LTD., GANJAM VS LOPAMUDRA PATNAIK	MAHITOSH SINHA VS	Mac/0000070/2020 // II MACT (SD),BERHAMPUR(Ganjam) Mac/0000136/2015
138	D-MACA/50783/2024 MACA/1299/2024	DIVISIONAL MANAGER , M /S CHOLA MS GENERAL INSURANCE CO . LTD., BBSR VS RASHMITA DAS	SOMNATH ROY VS	// A.D.J. SALIPUR(Cuttack) Mac/0000023/2023
139	D-MACA/51927/2024 MACA/1300/2024	ORIENTAL INSURANCE COMPANY LTD., BBSR VS DEBEN DAS	PRATIVA MISHRA VS	// 4TH MACT, JAJPUR ROAD(Jajapur ) Mac/0000004/2022
140	D-MACA/49439/2024 MACA/1301/2024	M/S ORIENTAL INSURANCE CO. LTD., BALANGIR VS DOLAMANI BHUE	AMIT KUMAR NATH VS	// 1ST ADDL SESSIONS JUDGE CUM PO,CUTTACK Mac/0000047/2023
141	D-MACA/49050/2024 MACA/1302/2024	TATA AIG GENERAL INSURANCE CO.LTD., BBSR VS JAYANTI SAHU	ADAM ALI KHAN VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000031/2023
142	D-MACA/50525/2024 MACA/1303/2024	ORIENTAL INSURANCE CO. LTD., BBSR VS ANIL @ ANIL KUMAR BHOI	ADAM ALI KHAN VS	// A.D.J,PATNAGARH(Balangir) Mac/0000006/2017
143	D-MACA/49480/2024 MACA/1304/2024	NATIONAL INSURANCE COMPANY LTD., VS PADMABATI KISAN	BIBEKANANDA UDGATA VS	// 3rd M.A.C.T., JHARSUGUDA(Jharsuguda ) Mac/0000013/2020
144	D-MACA/49394/2024 MACA/1305/2024	M/S ORIENTAL INSURANCE CO. LTD.,CUTTACK VS SUJATA SAHOO @ GANTHIA	SANTOSH KUMAR MOHANTY VS	// II MACT,CUTTACK(Cuttack) Mac/0000505/2019
145	D-MATA/50321/2024 MATA/450/2024	ELIZA PRIYADARSHANI VS SAKYASINGH PANDA	BIJAYA KUMAR PARIDA 2 VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000770/2022
146	D-RSA/52254/2024 RSA/496/2024	ANTARJAMI MOHAPATRA VS ATALA BIHARI MOHAPATRA	UPENDRA KUMAR SAMAL VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) RFA/0000081/2023
147	D-RVWPET/50679/2024 RVWPET/310/2024	MURARI PRASAD PATEL VS STATE OF ORISSA	ADV. VS	// ( ) //

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148	D-RVWPET/52831/2024 RVWPET/311/2024	BHAWANI SHANKAR CHOUDHURY VS STATE OF ODISHA	JAGAJIT PANDA VS	// () //
149	D-TRP(C)/51626/2024 TRP(C)/412/2024	SNEHALATA GURU VS JASOBANTA GURU	RABINDRANATH PRUSTY VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000082/2024
150	D-TRP(C)/52661/2024 TRP(C)/413/2024	MONALISA PRADHAN VS AMARJEET PRADHAN	DAITARI PRADHAN VS	// CIVIL JUDGE(SR. DIVISION),G.UDAYA CS/0000016/2024
151	D-TRP(C)/52966/2024 TRP(C)/414/2024	KOUSALYA BARIK VS ASHIS KUMAR BARIK	ABHIJIT DAS VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000753/2024
152	D-TRP(C)/52671/2024 TRP(C)/415/2024	TULASI PATRA VS SURYAKANTA KHATUA	ACHYUTANANDA PATTANAİK VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000808/2024
153	D-TRPCRL/38267/2024 TRPCRL/116/2024	SK.ZAKIR HUSSAIN VS AVIT RUPARNAB@SULTAN	PRIYA RANJAN SINGH VS	//0 S.D.J.M.,BHUBANESWAR(Khordha ) ICC/0000279/2015
154	D-WA/41841/2024 WA/3380/2024	BISHNU CHARAN DAS VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// () //
155	D-WA/50838/2024 WA/3381/2024	DILLIP KUMAR SAHOO VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// () //
156	D-WA/51189/2024 WA/3382/2024	M/S.INDIAN RAILWAYS COAL,ASH AND WORKSHOP HANDLING MAZDUR UNION, VS UNION OF INDIA	KAVITA PRONDIB VS	// () //
157	D-WA/50681/2024 WA/3383/2024	MURARI PRASAD PATEL VS STATE OF ORISSA	SURYA NARAYAN SATPATHY VS	// () //
158	D-WA/52418/2024 WA/3384/2024	STATE OF ODISHA VS JOGENDRA NATH BISWAL	SATYA BRATA MOHANTY, A.G.A. VS	// () //
159	D-WA/52181/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	//

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	WA/3385/2024	VS LAXMIDHAR JENA	VS	0 //
160	D-WA/52928/2024 WA/3386/2024	KRUSHNAPRIYA SAHU VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
161	D-WP(C)/48781/2024 WP(C)/32108/2024	GANESWAR SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
162	D-WP(C)/52495/2024 WP(C)/32109/2024	MURALIDHAR BISWAL VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
163	D-WP(C)/52514/2024 WP(C)/32110/2024	RUPAK KUMAR PAL VS NILADRI CHANDRIKA ROUT	DUSHMANTA KUMAR BISWAL VS	// 0 //
164	D-WP(C)/52518/2024 WP(C)/32111/2024	HARIHAR JENA VS STATE OF ODISHA	JAGABANDHU DAS VS	// 0 //
165	D-WP(C)/52489/2024 WP(C)/32112/2024	LAXMIPRIYA PANDA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
166	D-WP(C)/52360/2024 WP(C)/32113/2024	KANHU SINGH VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
167	D-WP(C)/52244/2024 WP(C)/32114/2024	M/S. AGP TRANSPORT, BBSR VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, CUTTACK- II DIVISION	KAJAL SAHOO VS	// 0 //
168	D-WP(C)/50982/2024 WP(C)/32115/2024	LAXMIPRIYA DEI VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
169	D-WP(C)/52399/2024 WP(C)/32116/2024	AJAY KUMAR MARTHA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
170	D-WP(C)/52417/2024 WP(C)/32117/2024	G.MANJU SERVICES PVT. LTD.,CUTTACK VS	SUKANTA KUMAR DALAI VS	// 0

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171	D-WP(C)/51351/2024 WP(C)/32118/2024	STATE OF ODISHA RABINDRA KUMAR PRADHAN VS	TRILOCHAN BARIK VS	// // ()
172	D-WP(C)/51127/2024 WP(C)/32119/2024	STATE OF ODISHA RANJAN KUMAR MOHANTY VS	NIRMAL RANJAN ROUTRAY VS	// // ()
173	D-WP(C)/51175/2024 WP(C)/32120/2024	UNION OF INDIA GIRIDHARILAL AGARWAL VS	NIRANJAN PANDA VS	// // ()
174	D-WP(C)/52426/2024 WP(C)/32121/2024	STATE OF ODISHA SABITRI MUDURIA VS	ARIJEET MISHRA VS	// // ()
175	D-WP(C)/51505/2024 WP(C)/32122/2024	THE COLLECTOR, MAYURBHANJ MANORAMA SAMANTARAY VS	BIKASH KUMAR KUND VS	// // ()
176	D-WP(C)/52402/2024 WP(C)/32123/2024	STATE OF ODISHA PABITRA SETHY VS	KUNAL KUMAR SWAIN VS	// // ()
177	D-WP(C)/51194/2024 WP(C)/32124/2024	STATE OF ODISHA PARBATI MALLIK VS	PABITRA KUMAR BEHERA VS	// // ()
178	D-WP(C)/52427/2024 WP(C)/32125/2024	STATE OF ODISHA PELANGA BADARA VS	ARIJEET MISHRA VS	// // ()
179	D-WP(C)/52856/2024 WP(C)/32126/2024	THE COLLECTOR, MAYURBHANJ M/S BABAMANI ROADWAYS AND BOREWELL VS	ASIT KUMAR DASH VS	// // ()
180	D-WP(C)/52853/2024 WP(C)/32127/2024	CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE ROURKELA M/S. MADAN SAHU, ANGUL VS	ASIT KUMAR DASH VS	// // ()
181	D-WP(C)/52920/2024 WP(C)/32128/2024	THE ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE, ANGUL SANJAY KUMAR SATPATHY VS	KANANBALA ROY CHOUDHURY VS	// // ()
		THE COMMISSIONER CGST AND CX		//

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182	D-WP(C)/52044/2024 WP(C)/32129/2024	DINDAYAL SHAH VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
183	D-WP(C)/52854/2024 WP(C)/32130/2024	M/S. MADAN SAHU, ANGUL VS THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, ROURKELA	ASIT KUMAR DASH VS	// 0 //
184	D-WP(C)/52439/2024 WP(C)/32131/2024	MANDAI BIRUA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
185	D-WP(C)/52852/2024 WP(C)/32132/2024	M/S VISION SECURITY SERVICES VS THE ADDITIONAL COMMISSIONER OF CENTRAL TAX GST AND CENTRAL EXCISE COMMISSIONERATE	ASIT KUMAR DASH VS	// 0 //
186	D-WP(C)/51241/2024 WP(C)/32133/2024	MANAS KUMAR BARIK VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
187	D-WP(C)/51700/2024 WP(C)/32134/2024	CHAKRADHAR PRUSTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
188	D-WP(C)/52442/2024 WP(C)/32135/2024	SHANKHA TUDU VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
189	D-WP(C)/52723/2024 WP(C)/32136/2024	JAY JAGABANDHU PATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
190	D-WP(C)/52537/2024 WP(C)/32137/2024	BABAJI JENA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
191	D-WP(C)/52724/2024 WP(C)/32138/2024	DAMAYANTI MOHAPATRA VS CHIEF EXECUTIVE OFFICER, TPCODL, BHUBANESWAR	ACHYUTANANDA PATTANAIAK VS	// 0 //
192	D-WP(C)/52540/2024 WP(C)/32139/2024	JUGAL KISHORE PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
193	D-WP(C)/52561/2024	MADHUSUDAN HOTA	TRILOCHAN NANDA	//

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	WP(C)/32140/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/49522/2024 WP(C)/32141/2024	NIRANJAN SAHANI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
195	D-WP(C)/52541/2024 WP(C)/32142/2024	DINAMANI MOHAPATRA VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //
196	D-WP(C)/52945/2024 WP(C)/32143/2024	PRATAP CHANDRA NAYAK VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
197	D-WP(C)/51344/2024 WP(C)/32144/2024	M/S. PREMIUM TRANSPORT CO AND LOGISTIC,JHARSUGUDA VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE,ROURKELA	KSHIROD KUMAR SAHOO VS	// 0 //
198	D-WP(C)/52545/2024 WP(C)/32145/2024	ABHAYA KUMAR MALLICK VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
199	D-WP(C)/49510/2024 WP(C)/32146/2024	MADAN SAMAL VS CHAIRMAN AND MANAGING DIRECTOR, OSRTC	GHANASHYAM NAMTOAR VS	// 0 //
200	D-WP(C)/52946/2024 WP(C)/32147/2024	MIHIR JENA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
201	D-WP(C)/47541/2024 WP(C)/32148/2024	CHITTA RANJAN MOHANTY VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
202	D-WP(C)/51777/2024 WP(C)/32149/2024	NALINI SAHOO VS MANAGING DIRECTOR, M/S MSNHM CONSTRUCTION AND ENGINEERING PVT. LTD., CUTTACK	SUSANT KUMAR MOHANTY VS	// 0 //
203	D-WP(C)/51606/2024 WP(C)/32150/2024	BRAJA SUNDAR DAS VS CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS,BHUBANESWAR	KSHIROD KUMAR SAHOO VS	// 0 //
204	D-WP(C)/52886/2024 WP(C)/32151/2024	NABA KISHORE ROUT VS	SRIKAR KUMAR RATH VS	// 0

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205	D-WP(C)/52548/2024 WP(C)/32152/2024	STATE OF ODISHA JALANDHAR PANDEY VS THE UNION OF INDIA	SUNIL KUMAR PANDA VS	// // 0 //
206	D-WP(C)/51666/2024 WP(C)/32153/2024	SASHADHAR SETHI VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	// 0 //
207	D-WP(C)/52722/2024 WP(C)/32154/2024	CHITTA RANJAN MISHRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
208	D-WP(C)/52922/2024 WP(C)/32155/2024	DR. ASHOK KUMAR DAS VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
209	D-WP(C)/52424/2024 WP(C)/32156/2024	KUMAR BABU BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
210	D-WP(C)/52580/2024 WP(C)/32157/2024	JAISHREE NARAIN DARYANANI MISHRA VS THE BRANCH MANAGER, BANK OF BARODA, CRAWFORD MARKET BRABCH, MUMBAI	RAMANATH ACHARYA VS	// 0 //
211	D-WP(C)/52476/2024 WP(C)/32158/2024	SURU SOY VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
212	D-WP(C)/52704/2024 WP(C)/32159/2024	M/S. SAI RESIDENCY (HOTEL), NAYAGARH VS OMBUDSMAN II, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
213	D-WP(C)/52569/2024 WP(C)/32160/2024	BIRAKISHOR PANDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
214	D-WP(C)/52577/2024 WP(C)/32161/2024	GITANJALI TRIPATHY VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
215	D-WP(C)/52556/2024 WP(C)/32162/2024	SUDASHNA NAHAK VS STATE OF ODISHA	BHUBANESWAR PANIGRAHY VS	// 0 //

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216	D-WP(C)/52572/2024 WP(C)/32163/2024	PRAVANJAN SARANGI VS THE CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BBSR	SIDHARTH SHANKAR PADHY VS	// 0 //
217	D-WP(C)/52200/2024 WP(C)/32164/2024	BISWANATH SWAIN VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPOT CORPORATION, BHUBANESWAR	KAMALA KANTA NAYAK VS	// 0 //
218	D-WP(C)/52648/2024 WP(C)/32165/2024	RAJMANI KISPOTTA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
219	D-WP(C)/51836/2024 WP(C)/32166/2024	RUSIA JATA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
220	D-WP(C)/52475/2024 WP(C)/32167/2024	RENUBALA SAHANI @ BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
221	D-WP(C)/52573/2024 WP(C)/32168/2024	GOURANGA CHARAN MOHANTY VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
222	D-WP(C)/50373/2024 WP(C)/32169/2024	PRASANTA KUMAR LENKA VS THE PRESIDING OFFICER, STATE EDUCATION TRIBUNAL, BBSR	PRAFULLA KUMAR KAR VS	// 0 //
223	D-WP(C)/52574/2024 WP(C)/32170/2024	HAREKRUSHNA BEHERA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
224	D-WP(C)/51750/2024 WP(C)/32171/2024	KUSUMABALA BARIK VS THE TAHASILDAR , MARSHAGHAI	LAMBODAR PRADHAN VS	// 0 //
225	D-WP(C)/51894/2024 WP(C)/32172/2024	MITRABHANU MAJHI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
226	D-WP(C)/52578/2024 WP(C)/32173/2024	ISWAR CHANDRA MALLICK VS STEEL AUTHORITY OF INDIA (SAIL)., SUNDARGARH	PABITRA KUMAR NAYAK VS	// 0 //
227	D-WP(C)/52588/2024	SANKARSAN BEHERA	DEBADATTA MOHANTY	//

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	WP(C)/32174/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/52858/2024 WP(C)/32175/2024	M/S. MOHANTY AND ASSOCIATE, BBSR VS THE DEPUTY COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	ASIT KUMAR DASH VS	// 0 //
229	D-WP(C)/52555/2024 WP(C)/32176/2024	DEBENDRA PRASAD SAHU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
230	D-WP(C)/52843/2024 WP(C)/32177/2024	SANATAN KARALI VS STATE OF ORISSA	UPENDRA KUMAR SAMAL VS	// 0 //
231	D-WP(C)/52948/2024 WP(C)/32178/2024	INSTITUTE OF MEDICAL TECHNOLOGY PHARMACY COLLEGE, PURI VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
232	D-WP(C)/50691/2024 WP(C)/32179/2024	KISHORE KUMAR BARIK VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
233	D-WP(C)/52842/2024 WP(C)/32180/2024	MAHENDRA GOUDA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
234	D-WP(C)/52893/2024 WP(C)/32181/2024	ASHOK KUMAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
235	D-WP(C)/52660/2024 WP(C)/32182/2024	EKLAHQUL RAHAMAN VS ADDL. COMMISSIONER SETTLEMENT AND CONSOLIDATION KEONJHAR	AMIT PRASAD BOSE VS	// 0 //
236	D-WP(C)/52371/2024 WP(C)/32183/2024	GAJARAJ SAMAL VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
237	D-WP(C)/50830/2024 WP(C)/32184/2024	SUBASH CHANDRA JENA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
238	D-WP(C)/52090/2024 WP(C)/32185/2024	NRUSINGHA BASTIA VS	SAMBEET PATTANAYAK VS	// 0

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239	D-WP(C)/51871/2024 WP(C)/32186/2024	STATE OF ODISHA ABHAYANANDA MOHANTY @ ABHAY MOHANTY VS	SASHIBHUSAN DAS VS	// // 0
240	D-WP(C)/52840/2024 WP(C)/32187/2024	STATE OF ODISHA GOLAPI KARALI VS	UPENDRA KUMAR SAMAL VS	// // 0
241	D-WP(C)/52515/2024 WP(C)/32188/2024	STATE OF ODISHA MAHESHWAR JENA VS	AKSHYANGSHU SEKHAR NANDY VS	// // 0
242	D-WP(C)/52431/2024 WP(C)/32189/2024	MADHUSUDAN DALAI RAJAN BIRUA VS	ARIJEET MISHRA VS	// // 0
243	D-WP(C)/50831/2024 WP(C)/32190/2024	THE COLLECTOR, MAYURBHANJ SUBASH CHANDRA JENA VS	GANESH PRASAD SAMAL VS	// // 0
244	D-WP(C)/52622/2024 WP(C)/32191/2024	STATE OF ODISHA MEGHANAD BISWAL VS	RANJIT SAMAL VS	// // 0
245	D-WP(C)/52563/2024 WP(C)/32192/2024	STATE OF ODISHA BIRAKISHOR PANDA VS	MANAS RANJAN KHATUA VS	// // 0
246	D-WP(C)/52721/2024 WP(C)/32193/2024	STATE OF ODISHA DHARMENDRA KUMAR NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0
247	D-WP(C)/52444/2024 WP(C)/32194/2024	STATE OF ODISHA BUDUNI BADARA VS	ARIJEET MISHRA VS	// // 0
248	D-WP(C)/52624/2024 WP(C)/32195/2024	THE COLLECTOR, MAYURBHANJ ASWIN KUMAR KHAMARI VS	RANJIT SAMAL VS	// // 0
249	D-WP(C)/52585/2024 WP(C)/32196/2024	STATE OF ODISHA BASANTI SAHOO VS	ABINASH ROURTRAY VS	// // 0
		THE ADDL COMMISSIONER SETTLEMENT AND CONSOLIDATION, KENDRAPARA		//

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250	D-WP(C)/52564/2024 WP(C)/32197/2024	PRAMOD KUMAR SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
251	D-WP(C)/52450/2024 WP(C)/32198/2024	NANDU SOE VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
252	D-WP(C)/52625/2024 WP(C)/32199/2024	KSHIRA SINDHU MAJHI VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
253	D-WP(C)/52566/2024 WP(C)/32200/2024	SWARNALATA PANDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
254	D-WP(C)/51786/2024 WP(C)/32201/2024	DIBYA RANJAN CHAND VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
255	D-WP(C)/52766/2024 WP(C)/32202/2024	SUKANTI BISWAL VS THE STATE OF ODISHA	ASUTOSH MOHANTY VS	// 0 //
256	D-WP(C)/52455/2024 WP(C)/32203/2024	JOSHAMATI HEMBRAM VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
257	D-WP(C)/52685/2024 WP(C)/32204/2024	RAMAKANTA MAHALIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
258	D-WP(C)/52609/2024 WP(C)/32205/2024	SUBAS KUMAR PRADHAN VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
259	D-WP(C)/52456/2024 WP(C)/32206/2024	NAGURI BANDIA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
260	D-WP(C)/52451/2024 WP(C)/32207/2024	KUNI PURTTI VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
261	D-WP(C)/52944/2024	M/S HINDUSTAN COCA COLA BEVERAGES PVT. LTD., BBSR	SUJAN KUMAR ROY CHOUDHURY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32208/2024	VS THE COMMISSIONER, CT AND GST, ODISHA, CUTTACK	VS	0 //
262	D-WP(C)/52457/2024 WP(C)/32209/2024	GANGI SAY VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
263	D-WP(C)/52568/2024 WP(C)/32210/2024	HARAPRIYA PANDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
264	D-WP(C)/52463/2024 WP(C)/32211/2024	HIRAMANI SAMAD VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
265	D-WP(C)/52454/2024 WP(C)/32212/2024	MASURI HO VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
266	D-WP(C)/52792/2024 WP(C)/32213/2024	BANDANA BHUYAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
267	D-WP(C)/52900/2024 WP(C)/32214/2024	ASANTI BEHERA VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	// 0 //
268	D-WP(C)/46250/2024 WP(C)/32215/2024	AMBIKA DAS VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	// 0 //
269	D-WP(C)/52805/2024 WP(C)/32216/2024	SACHIDANANDA BISWAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
270	D-WP(C)/52795/2024 WP(C)/32217/2024	SUBASH CHANDRA BISWAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
271	D-WP(C)/52814/2024 WP(C)/32218/2024	ADWEITA PRASAD BISWAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
272	D-WP(C)/52763/2024 WP(C)/32219/2024	RUDRA CHARAN PATRA VS	TRILOCHAN NANDA VS	// 0

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273	D-WP(C)/52807/2024 WP(C)/32220/2024	STATE OF ODISHA AMLAN KUMAR MOHANTY VS	PRASANTA KUMAR NANDA VS	// // 0
274	D-WP(C)/52817/2024 WP(C)/32221/2024	STATE OF ODISHA SATYAJIT MISHRA VS	PRASANTA KUMAR NANDA VS	// // 0
275	D-WP(C)/53021/2024 WP(C)/32222/2024	STATE OF ODISHA ANIL KUMAR BISWAL VS	BABITA KUMARI PATTANAIAK VS	// // 0
276	D-WP(C)/52762/2024 WP(C)/32223/2024	STATE OF ODISHA GOKULA PRADHAN VS	TRILOCHAN NANDA VS	// // 0
277	D-WP(C)/51693/2024 WP(C)/32224/2024	STATE OF ODISHA ASHOK KUMAR MOHAPATRA VS	KULADA NANDA DAS VS	// // 0
278	D-WP(C)/52809/2024 WP(C)/32225/2024	STATE OF ODISHA AMIT KUMAR BISWAL VS	PRASANTA KUMAR NANDA VS	// // 0
279	D-WP(C)/52673/2024 WP(C)/32226/2024	STATE OF ODISHA JAYANTA KUMAR JENA VS	PRAMODA KUMAR DASH VS	// // 0
280	D-WP(C)/53039/2024 WP(C)/32227/2024	STATE OF ODISHA SUNITA KUMARI PATTANAYAK VS	MANOJA KUMAR KHUNTIA VS	// // 0
281	D-WP(C)/52811/2024 WP(C)/32228/2024	STATE OF ODISHA RAJIB KUMAR BISWAL VS	PRASANTA KUMAR NANDA VS	// // 0
282	D-WP(C)/52458/2024 WP(C)/32229/2024	STATE OF ODISHA DHARITRI BANSING VS	ARIJEET MISHRA VS	// // 0
283	D-WP(C)/52152/2024 WP(C)/32230/2024	THE COLLECTOR, MAYURBHANJ BISWOJIT MALLA VS	PRABODHA CHANDRA NAYAK VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/52849/2024 WP(C)/32231/2024	SUSHILA SING VS M.C.L., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
285	D-WP(C)/52459/2024 WP(C)/32232/2024	KUNI @ PUNI KANDEYANG VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
286	D-WP(C)/52464/2024 WP(C)/32233/2024	PARBATI BANKIRA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
287	D-WP(C)/52633/2024 WP(C)/32234/2024	PUSPALATA BISWAL VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
288	D-WP(C)/52846/2024 WP(C)/32235/2024	UPENDRA KUMAR HATI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
289	D-WP(C)/52121/2024 WP(C)/32236/2024	SATYA SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
290	D-WP(C)/52466/2024 WP(C)/32237/2024	NANDA MAHAKUD VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
291	D-WP(C)/52582/2024 WP(C)/32238/2024	PRAFULLA KUMAR MISHRA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
292	D-WP(C)/53016/2024 WP(C)/32239/2024	KAMALA KUMARI SETHI VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
293	D-WP(C)/52844/2024 WP(C)/32240/2024	PARSURAM ORAM VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
294	D-WP(C)/52467/2024 WP(C)/32241/2024	SHANTI HEMBRAM VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
295	D-WP(C)/52634/2024	BHAKTISUDHA DEVI	BALARAM BEHERA	//

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	WP(C)/32242/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/52847/2024 WP(C)/32243/2024	DINABANDHU KARALI VS STATE OF ORISSA	UPENDRA KUMAR SAMAL VS	// 0 //
297	D-WP(C)/53002/2024 WP(C)/32244/2024	NILACHAL HOSPITAL, PRIVATE LIMITED, BBSR VS EMPLOYEES STATE INSURANCE CORPORATION, BBSR	DEBASIS SARANGI VS	// 0 //
298	D-WP(C)/52802/2024 WP(C)/32245/2024	SUNITI NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
299	D-WP(C)/52469/2024 WP(C)/32246/2024	JAYANTI BANASING VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
300	D-WP(C)/53030/2024 WP(C)/32247/2024	BAPTIST CHURCH, CHANDBALI, BHADRAK VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
301	D-WP(C)/52800/2024 WP(C)/32248/2024	NAKUL CHARAN ROUT VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
302	D-WP(C)/52470/2024 WP(C)/32249/2024	MANGATA HO VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
303	D-WP(C)/53033/2024 WP(C)/32250/2024	SATYABHAMA DEVI WELFARE TRUST, KHURDA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
304	D-WP(C)/52460/2024 WP(C)/32251/2024	DIBAKAR GADSARA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
305	D-WP(C)/52910/2024 WP(C)/32252/2024	JITENDRA NATH MAHANTA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
306	D-WP(C)/52615/2024 WP(C)/32253/2024	BIRKISHOR NAIK VS	RANJIT SAMAL VS	// 0

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307	D-WP(C)/48727/2024 WP(C)/32254/2024	STATE OF ODISHA NRUSINGH CHARAN SWAIN VS KHYATI PATRO	BHASKAR CHANDRA PANDA VS	// // 0 //
308	D-WP(C)/52640/2024 WP(C)/32255/2024	KALPANA MOHAPATRA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
309	D-WP(C)/53070/2024 WP(C)/32256/2024	MANOJ DIGAL @ MANOJ KUMAR DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// 0 //
310	D-WP(C)/52461/2024 WP(C)/32257/2024	JANGA KHUNTIA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
311	D-WP(C)/52472/2024 WP(C)/32258/2024	MUKUTA GADSARA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
312	D-WP(C)/52641/2024 WP(C)/32259/2024	JYOTI KULLU VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
313	D-WP(C)/52465/2024 WP(C)/32260/2024	RANI SOY VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
314	D-WP(C)/52871/2024 WP(C)/32261/2024	DASARATHA SINGH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
315	D-WP(C)/52488/2024 WP(C)/32262/2024	BISHU SOE VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
316	D-WP(C)/52644/2024 WP(C)/32263/2024	MANORANJAN NAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
317	D-WP(C)/52551/2024 WP(C)/32264/2024	AMBIKA PRASAD NANDA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //

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318	D-WP(C)/52967/2024 WP(C)/32265/2024	HAREKRISHNA SAHOO VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
319	D-WP(C)/52645/2024 WP(C)/32266/2024	SEBSIANA KULLU VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
320	D-WP(C)/52934/2024 WP(C)/32267/2024	NARISHAKTI MASALA UDYOG, WSHG, SAINTALA,BOLANGIR VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
321	D-WP(C)/52521/2024 WP(C)/32268/2024	BISWARANJAN NAYAK VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
322	D-WP(C)/52637/2024 WP(C)/32269/2024	SHANTI PRAKASH PUROHT VS COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPT.,GOVT. OF ODISHA	SANDHYARANI PANI VS	// 0 //
323	D-WP(C)/52935/2024 WP(C)/32270/2024	AGRAGATI SHG, JHARNI, BOLANGIR VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
324	D-WP(C)/52936/2024 WP(C)/32271/2024	SRI SRI LAXMI MAA SHG, SAINTALA, BOLANGIR VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
325	D-WP(C)/53005/2024 WP(C)/32272/2024	SATYAJIT BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
326	D-WP(C)/52638/2024 WP(C)/32273/2024	LAXMI GIDHI VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
327	D-WP(C)/52868/2024 WP(C)/32274/2024	PRATAP CHANDRA MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
328	D-WP(C)/52557/2024 WP(C)/32275/2024	SARAT@SAGAR PRADHAN@PADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
329	D-WP(C)/52924/2024	B.MOHAN RAO SUBUDHI	MIHIR KANTA RATH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32276/2024	VS STATE OF ORISSA	VS	0 //
330	D-WP(C)/52698/2024 WP(C)/32277/2024	SHANTI MANJARI DEI VS STATE OF ODISHA	MILAN KANUNGO VS	// 0 //
331	D-WP(C)/52531/2024 WP(C)/32278/2024	ARCHIT KUMAR TELENGA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
332	D-WP(C)/52813/2024 WP(C)/32279/2024	BHRAMARBAR MOHANTY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
333	D-WP(C)/52907/2024 WP(C)/32280/2024	ELENA DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
334	D-WP(C)/52915/2024 WP(C)/32281/2024	M/S BASANT RICE INDUSTRIES PVT. LTD., BALANGIR VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// 0 //
335	D-WP(C)/52768/2024 WP(C)/32282/2024	BINAYA KUMAR DASH VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
336	D-WP(C)/52816/2024 WP(C)/32283/2024	SURESH CHANDRA DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
337	D-WP(C)/52875/2024 WP(C)/32284/2024	MUNDA SINGH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
338	D-WP(C)/52820/2024 WP(C)/32285/2024	BHARAT CHANDRA SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
339	D-WP(C)/52879/2024 WP(C)/32286/2024	RAJENDRA MAJHI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
340	D-WP(C)/52534/2024 WP(C)/32287/2024	RAMESH KUMAR SAHOO VS	SHUBHENDU KUMAR PARIDA VS	// 0

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341	D-WP(C)/52829/2024 WP(C)/32288/2024	STATE OF ODISHA DR. SUBASH NAYAK VS	TANMAY MISHRA VS	// // ()
342	D-WP(C)/52911/2024 WP(C)/32289/2024	STATE OF ODISHA SNEHALATA SAHOO VS	PRASANT KUMAR KHUNTIA VS	// // ()
343	D-WP(C)/53099/2024 WP(C)/32290/2024	STATE OF ODISHA DINESH KUMAR SAHOO VS	ABHISHEK MOHANTY VS	// // ()
344	D-WP(C)/52596/2024 WP(C)/32291/2024	STATE OF ODISHA KIRANABALA SAHOO VS	NAMITA PATTANAİK VS	// // ()
345	D-WP(C)/52931/2024 WP(C)/32292/2024	STATE OF ODISHA DEBARAJA NAYAK VS	SUJATA JENA VS	// // ()
346	D-WP(C)/52821/2024 WP(C)/32293/2024	STATE OF ODISHA ARCHANA MANGARAJ VS	PABITRA KUMAR NAYAK VS	// // ()
347	D-WP(C)/52862/2024 WP(C)/32294/2024	STATE OF ODISHA RABINDRA NATH SINGH VS	HEMANTA KUMAR MOHANTA VS	// // ()
348	D-WP(C)/52865/2024 WP(C)/32295/2024	STATE OF ODISHA SANJU PATRA VS	HEMANTA KUMAR MOHANTA VS	// // ()
349	D-WP(C)/52720/2024 WP(C)/32296/2024	STATE OF ODISHA OMM SHRI SHRI MADHESWAR BIJE, GOPALPUR, CUTTACK VS	BHARAT JALLI VS	// // ()
350	D-WP(C)/52764/2024 WP(C)/32297/2024	THE STATE OF ODISHA PRADIP KUMAR MOHAPATRA VS	TRILOCHAN NANDA VS	// // ()
351	D-WP(C)/53044/2024 WP(C)/32298/2024	STATE OF ODISHA SAYED SANAULLA VS THE STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // () //

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352	D-WP(C)/52960/2024 WP(C)/32299/2024	ARNICA ENTERPRISES PRIVATE LTD, TAMILNADU VS IREL (INDIA) LTD, MUMBAI	SAIBRATA RATH VS	// 0 //
353	D-WP(C)/53029/2024 WP(C)/32300/2024	MANDEEP SINGH VS THE DIRECTOR GENERAL OF RAILWAY PROTECTION FORCE, RAILWAY BOARD, NEW DELHI	ASHIS KUMAR MISHRA VS	// 0 //
354	D-WP(C)/52592/2024 WP(C)/32301/2024	KALIA BAGARTTI @ GELHAMANI BAGARTT VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
355	D-WP(C)/52765/2024 WP(C)/32302/2024	TEJABHANU SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
356	D-WP(C)/50375/2024 WP(C)/32303/2024	SANGHMITRA SAHOO @ PANDA VS THE PRESIDING OFFICER, STATE EDUCATION TRIBUNAL, BBSR, KHURDA	PRAFULLA KUMAR KAR VS	// 0 //
357	D-WP(C)/52962/2024 WP(C)/32304/2024	NARAYAN BEHERA VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
358	D-WP(C)/52687/2024 WP(C)/32305/2024	RASHMI PERA VS THE MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK	BISWAJIT PASAYAT VS	// 0 //
359	D-WP(C)/52908/2024 WP(C)/32306/2024	SARADA PRASANNA MOHAPATRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
360	D-WP(C)/47873/2024 WP(C)/32307/2024	PABITRA KUMAR GARNAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
361	D-WP(C)/51148/2024 WP(C)/32308/2024	KULAMANI PANDA VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX	JAGAMOHAN PATTANAIAK VS	// 0 //
362	D-WP(C)/47868/2024 WP(C)/32309/2024	LAXMIKANTA PARIDA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
363	D-WP(C)/51413/2024	TAPAN KUMAR PANDA	SUBHADUTTA ROURAY	//

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	WP(C)/32310/2024	VS STATE OF ODISHA	VS	() //
364	D-WP(C)/52055/2024 WP(C)/32311/2024	PRIYANKA MAYEE MAHARANA VS STATE OF ODISHA	NIHAL RATH VS	// () //
365	D-WP(C)/47837/2024 WP(C)/32312/2024	ASHWINI KUMAR KHATUA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// () //
366	D-WP(C)/53101/2024 WP(C)/32313/2024	DR.SUDHANSHU SEKHAR RATH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
367	D-WP(C)/47688/2024 WP(C)/32314/2024	M/S SHREE SAND PROCESSING GRADING AND PACKING VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// () //
368	D-WP(C)/46868/2024 WP(C)/32315/2024	MANASINI SWAIN VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// () //
369	D-WP(C)/52912/2024 WP(C)/32316/2024	SUJATA MALLICK VS CHINMAYEE BEHERA	MANOJ KUMAR MOHANTY VS	// () //
370	D-WP(C)/47383/2024 WP(C)/32317/2024	NOOR BIBI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// () //
371	D-WP(C)/51566/2024 WP(C)/32318/2024	RAYAGADA COLLEGE,RAYAGADA VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX,BHUBANESWAR	JAGAMOHAN PATTANAIAK VS	// () //
372	D-WP(C)/52558/2024 WP(C)/32319/2024	TAPASWINI DASH VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// () //
373	D-WP(C)/52441/2024 WP(C)/32320/2024	TURIRAM PURTI VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// () //
374	D-WPCRL/36861/2024 WPCRL/154/2024	PUSPITA SUBHASARSINEE PANDA VS	DEBADATTA MOHANTY VS	KHUNTUNI /164 /2019 ()

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375	D-WPCRL/37929/2024 WPCRL/155/2024	AJAY KUMAR PANDA SUNITA PARIDA VS STATE OF ODISHA	DEBA KUMAR RATH VS	// / /0 ()
376	D-ABLAPL/36040/2024 ABLAPL/14650/2024	BISHNU KUMAR BAJORIA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /106 /2022 () //
377	D-ABLAPL/37707/2024 ABLAPL/14651/2024	JANARDAN BHOI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	RENGALI /274 /2024 () //
378	D-ABLAPL/38057/2024 ABLAPL/14652/2024	LATIF KHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	NAWAPARA /242 /2024 () //
379	D-ABLAPL/37173/2024 ABLAPL/14653/2024	SUJIT KUMAR DAS @ PAPU SAHOO VS STATE OF ODISHA	MANORANJAN MISHRA VS	DHENKANAL SADAR /906 /2024 () //
380	D-ABLAPL/38114/2024 ABLAPL/14654/2024	DINESH KUMAR SAMANTARAY @ JATU SAMANTARAY VS STATE OF ODISHA	JAYADEBA BEHERA VS	JODAPADAR /241 /2024 () //
381	D-ABLAPL/38124/2024 ABLAPL/14655/2024	PREMRAJ PUROHIT VS STATE OF ODISHA	JAYADEBA BEHERA VS	PUINTALA /32 /2024 () //
382	D-ABLAPL/38184/2024 ABLAPL/14656/2024	AMULYA BEHERA VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	SAHID NAGAR P.S. /532 /2024 () //
383	D-ABLAPL/38140/2024 ABLAPL/14657/2024	SAJAN @ SAJAN MIAN VS STATE OF ODISHA	SATYABRATA SENAPATI VS	KHAIRA /131 /2024 () //
384	D-ABLAPL/38190/2024 ABLAPL/14658/2024	ABDUL SK. AHMAD VS STATE OF ODISHA	DEBASIS MISHRA VS	DHARMASALA /848 /2024 () //
385	D-ABLAPL/38305/2024 ABLAPL/14659/2024	BABUL @ SURENDRA ROUT VS STATE OF ODISHA	MANORANJAN DAS VS	RAJNAGAR /448 /2024 () //

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386	D-ABLAPL/38195/2024 ABLAPL/14660/2024	RASHMI RANJAN SAHOO VS STATE OF ODISHA	KUMAR PRAJWAL VS	JAJPUR TOWN /470 /2024 () //
387	D-ABLAPL/38166/2024 ABLAPL/14661/2024	YASHBANT SINGH TANDI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TUSRA /347 /2024 () //
388	D-ABLAPL/38246/2024 ABLAPL/14662/2024	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA(VIG.)	AJAYA KUMAR ROUT VS	SAMBALPUR VIGILANCE /19 /2024 () //
389	D-ABLAPL/37742/2024 ABLAPL/14663/2024	CHATURTHA PADHAN VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH /627 /2024 () //
390	D-ABLAPL/37753/2024 ABLAPL/14664/2024	TAPAN DHANGADAMAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /196 /2024 () //
391	D-ABLAPL/38170/2024 ABLAPL/14665/2024	SITA KAR VS STATE OF ODISHA	DURGA PRASAD DHAL VS	MARINE PS AT JAMBO /138 /2024 () //
392	D-ABLAPL/37956/2024 ABLAPL/14666/2024	JADA SAHU VS STATE OF ODISHA	LAMBODOR ACHARI VS	JARADA /276 /2024 () //
393	D-ABLAPL/38181/2024 ABLAPL/14667/2024	MANAS KUMAR @ MANAS JENA VS STATE OF ODISHA	BISWAJIT NAYAK VS	KHANDAGIRI P.S. /850 /2024 () //
394	D-ABLAPL/38183/2024 ABLAPL/14668/2024	RANJANA RAY VS STATE OF ODISHA	BISWAJIT NAYAK VS	CHANDRASEKHARPUR /579 /2023 () //
395	D-ABLAPL/37965/2024 ABLAPL/14669/2024	RAMA CHANDRA BARIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KANAS /39 /2021 () //
396	D-ABLAPL/38013/2024 ABLAPL/14670/2024	BANITA SAHU VS STATE OF ODISHA	DHANANJAYA NAYAK VS	NCB BHUBANESWAR /2 /2024 () //
397	D-ABLAPL/37947/2024	MANJURANI PANDA	SANJIBANI MISHRA	BHADRAK RURAL /641 /2024

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	ABLAPL/14671/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/38366/2024 ABLAPL/14672/2024	MANOJ KUMAR PATTANAİK VS STATE OF ODISHA	SWETA SENAPATI VS	SAHİD NAGAR P.S. /530 /2024 () //
399	D-ABLAPL/38276/2024 ABLAPL/14673/2024	CHINMAYA MOHANTY VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	MALGODOWN /259 /2024 () //
400	D-ABLAPL/38086/2024 ABLAPL/14674/2024	UJJWAL HATI @ UJWALA HATI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PADAMPUR /333 /2024 () //
401	D-ABLAPL/38106/2024 ABLAPL/14675/2024	SHILU PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /408 /2023 () //
402	D-ABLAPL/38277/2024 ABLAPL/14676/2024	SURENDRA MALLICK VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	RAGHUNATHPUR /259 /2024 () //
403	D-ABLAPL/38278/2024 ABLAPL/14677/2024	SASHİDHWAJA MALLICK VS STATE OF ODISHA	ASİT KUMAR JENA VS	BRAMHA BARADA /250 /2024 () //
404	D-ABLAPL/37928/2024 ABLAPL/14678/2024	SANKARSAN PADHI VS STATE OF ODISHA	HARIHARA PANİGRAHY VS	MADHUPATNA /381 /2022 () //
405	D-ABLAPL/38281/2024 ABLAPL/14679/2024	KANHU CHARAN PRUSTY VS STATE OF ODISHA	ASİT KUMAR JENA VS	JENAPUR /309 /2024 () //
406	D-ABLAPL/38279/2024 ABLAPL/14680/2024	BADAL SİNGH VS STATE OF ODISHA	ASİT KUMAR JENA VS	BYREE /255 /2024 () //
407	D-ABLAPL/38286/2024 ABLAPL/14681/2024	TAPAN KUMAR MALİK VS STATE OF ODISHA	SANGİTA MOHANTY VS	DERABİS /115 /2024 () //
408	D-ABLAPL/38309/2024 ABLAPL/14682/2024	BALIA @ AKSHAYA BEHERA VS	KHUSBU PANİGRAHI VS	// J.M.F.C.,BALASORE(Baleshwar)

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409	D-ABLAPL/38288/2024 ABLAPL/14683/2024	STATE OF ODISHA DIBYA RANJAN NAYAK VS STATE OF ODISHA	KAUSHAL HUSSAIN VS	2(A)CC/0000010/2019 NAYAPALLI P.S. /592 /2024 () //
410	D-ABLAPL/38112/2024 ABLAPL/14684/2024	RAJA @ JITENDRA BEHERA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	CHANDAKA P.S. /405 /2024 () //
411	D-ABLAPL/38042/2024 ABLAPL/14685/2024	SANKARSANA PRADHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KORAPUT TOWN /322 /2022 () //
412	D-ABLAPL/38307/2024 ABLAPL/14686/2024	GUDU @ JAGAN KUMAR SAHOO VS STATE OF ODISHA	SANJIT MISHRA VS	KHANDAGIRI P.S. /839 /2024 () //
413	D-ABLAPL/38117/2024 ABLAPL/14687/2024	PREMRAJ PUROHIT VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOLANGIR SADAR /527 /2023 () //
414	D-ABLAPL/38119/2024 ABLAPL/14688/2024	MAYADHAR SWAIN VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KAMAKHYANAGAR /188 /2023 () //
415	D-ABLAPL/38121/2024 ABLAPL/14689/2024	PREMRAJ PUROHIT VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOLANGIR SADAR /353 /2024 () //
416	D-ABLAPL/38094/2024 ABLAPL/14690/2024	NABIN TANDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /341 /2024 () //
417	D-ABLAPL/38340/2024 ABLAPL/14691/2024	ARUNDHATI BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	ANGUL TOWN /974 /2024 () //
418	D-ABLAPL/38217/2024 ABLAPL/14692/2024	AJIT@SUBHANSU SEKHAR BEHERA VS STATE OF ODISHA	DEBASIS MISHRA VS	KEONJHAR SADAR /449 /2021 () //
419	D-ABLAPL/38126/2024 ABLAPL/14693/2024	SURENDRA GHATUAL @ PRAMOD VS STATE OF ODISHA	BISWARANJAN DALAI VS	BANKI /417 /2024 () //

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420	D-ABLAPL/38346/2024 ABLAPL/14694/2024	SUJIT KHATUA VS STATE OF ODISHA	PREETAM MISHRA VS	//0 SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/0000018/2022
421	D-ABLAPL/38164/2024 ABLAPL/14695/2024	RAM CHANDRA SAHOO @ RAM CHANDRA SAHU VS STATE OF ODISHA	RONIT GHOSH VS	KANIHA /389 /2024 ( //
422	D-ABLAPL/38334/2024 ABLAPL/14696/2024	KATHIA SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	ANGUL TOWN /974 /2024 ( //
423	D-ABLAPL/38337/2024 ABLAPL/14697/2024	PADMA LOCHAN KHILAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	ANGUL TOWN /974 /2024 ( //
424	D-ABLAPL/38383/2024 ABLAPL/14698/2024	MRUTYUNJAYA BRAHMA VS STATE OF ODISHA	SK. ZAFARULLA VS	AIR FIELD P.S. /372 /2024 ( //
425	D-ABLAPL/38320/2024 ABLAPL/14699/2024	SANJAYA KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	ANGUL TOWN /974 /2024 ( //
426	D-ABLAPL/38384/2024 ABLAPL/14700/2024	RAKESH NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	BANARAPAL /289 /2024 ( //
427	D-ABLAPL/38324/2024 ABLAPL/14701/2024	SANJEETA PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	ANGUL TOWN /974 /2024 ( //
428	D-ABLAPL/38330/2024 ABLAPL/14702/2024	REENA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	ANGUL TOWN /974 /2024 ( //
429	D-ABLAPL/38250/2024 ABLAPL/14703/2024	PRADEEP SAMAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /510 /2024 ( //
430	D-ABLAPL/38394/2024 ABLAPL/14704/2024	GAUTAM RANA @ GAUTAM KUMAR RANA VS STATE OF ODISHA	SANGRAM KUMAR SINGH VS	ATHGARH /316 /2024 ( //
431	D-ABLAPL/38333/2024	MAMINA @ ANIMA DAS	IPSIT AUROBINDO ACHARYA	BANSADA /406 /2024

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	ABLAPL/14705/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/38347/2024 ABLAPL/14706/2024	ABHIMANYU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /365 /2024 () //
433	D-ABLAPL/38375/2024 ABLAPL/14707/2024	DURYODHAN SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
434	D-ABLAPL/38372/2024 ABLAPL/14708/2024	YASMEEN JABEEN @ YASMIN BEGUM VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	MAHILA (BERHAMPUR) /150 /2024 () //
435	D-ABLAPL/38247/2024 ABLAPL/14709/2024	YASHBANT SINGH TANDI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TUSRA /346 /2024 () //
436	D-ABLAPL/37130/2024 ABLAPL/14710/2024	PURNA GURU @ PURNACHANDRA VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	BOUDH /428 /2024 () //
437	D-ABLAPL/38381/2024 ABLAPL/14711/2024	MANOJ KUMAR JENA VS STATE OF ODISHA	SK. ZAFARULLA VS	BONTH /180 /2024 () //
438	D-ABLAPL/38351/2024 ABLAPL/14712/2024	BIGHNASWAR ACHARY @ BIGHNESWAR ACHARY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /519 /2023 () //
439	D-ABLAPL/37944/2024 ABLAPL/14713/2024	PRITICHHANDA RATHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JAGATSINGPUR /958 /2024 () //
440	D-ABLAPL/37915/2024 ABLAPL/14714/2024	SANTOSH KUMAR JENA VS STATE OF ODISHA	DURGA PRASAD JENA VS	CHARICHHAKA /157 /2024 () //
441	D-ABLAPL/38001/2024 ABLAPL/14715/2024	DEBENDRA KUMAR SAHOO VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /276 /2024 () //
442	D-ABLAPL/35250/2024 ABLAPL/14716/2024	RUPSA BANERJEE VS	SANGRAMJIT PANDA VS	/ /0 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/38147/2024 ABLAPL/14717/2024	STATE OF ODISHA PRAMOD PATNAIK @ PRAMOD KUMAR PATNAIK VS STATE OF ODISHA	HARAPRASAD PANDA VS	// CUTTACK SADAR /638 /2024 ()
444	D-ABLAPL/38049/2024 ABLAPL/14718/2024	STATE OF ODISHA VICKY SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// / /0 SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/000035/2024
445	D-ABLAPL/38336/2024 ABLAPL/14719/2024	STATE OF ODISHA DHURBA CHARAN SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	ANGUL TOWN /974 /2024 () //
446	D-ABLAPL/38207/2024 ABLAPL/14720/2024	STATE OF ODISHA GOURI SHANKAR BEHERA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	DEOGARH /598 /2024 () //
447	D-ABLAPL/38172/2024 ABLAPL/14721/2024	STATE OF ODISHA NIRANJAN SAHOO VS STATE OF ODISHA	JNYANANANDA PANDA VS	// / /0 J.M.F.C.,NARASINGHPUR(Cuttack) 2(B)CC/0000174/2024
448	D-ABLAPL/33980/2024 ABLAPL/14722/2024	STATE OF ODISHA BHARAT BHANJA VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	CHOUDWAR /561 /2024 () //
449	D-ABLAPL/38221/2024 ABLAPL/14723/2024	STATE OF ODISHA SUDASH JHANKAR @ SUDASA JHANKAR VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BOUDH /427 /2024 () //
450	D-ABLAPL/38354/2024 ABLAPL/14724/2024	STATE OF ODISHA BIBHUDAR DAS @ BIBHUDAN DAS VS STATE OF ODISHA	ABHISEK MOHANTY VS	DARGHA BAZAR /250 /2024 () //
451	D-ABLAPL/38432/2024 ABLAPL/14725/2024	STATE OF ODISHA KISHOR CHANDRA BARIK VS KAUSALYA MAHAKUDA	JNYANANANDA PANDA VS	DASPALLA /311 /2023 () //
452	D-ABLAPL/38224/2024 ABLAPL/14726/2024	STATE OF ODISHA Y.SANKAR @ KALIA RAO VS STATE OF ODISHA	KABIRAJ SAHOO VS	CHANDAKA P.S. /404 /2024 () //
453	D-ABLAPL/38357/2024 ABLAPL/14727/2024	STATE OF ODISHA SUSANTA KUMAR NAYAK @ JANU VS STATE OF ODISHA	CHAITANYA NAYAK VS	CHOUDWAR /642 /2024 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :19/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/38253/2024 ABLAPL/14728/2024	SWADHIN BALIARSINGH VS STATE OF ODISHA	BISWARANJAN DALAI VS	INFOVALLY UPD BHUBANESWAR /142 () //
455	D-ABLAPL/38235/2024 ABLAPL/14729/2024	DAMBARU HANSA @ HANS @ RINKU VS STATE OF ODISHA	GOKULANANDA SAHU VS	LARAMBA /268 /2024 () //
456	D-ABLAPL/38360/2024 ABLAPL/14730/2024	ANIRUDHA SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	KENDRAPARA SADAR /375 /2024 () //
457	D-ABLAPL/38397/2024 ABLAPL/14731/2024	SUJIT KUMAR PRUSTY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	MAHILA (BERHAMPUR) /220 /2024 () //
458	D-ABLAPL/38377/2024 ABLAPL/14732/2024	AMIT KUMAR NAYAK VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	BARIPADA TOWN /754 /2024 () //
459	D-ABLAPL/37051/2024 ABLAPL/14733/2024	SATYANARAYAN PADHY VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DHAULI PS /56 /2016 () //
460	D-ABLAPL/38268/2024 ABLAPL/14734/2024	BANUA @ BISHNU BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /581 /2024 () //
461	D-ABLAPL/38405/2024 ABLAPL/14735/2024	LITU @ SAHAJAD KHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	HINDOL /195 /2024 () //
462	D-ABLAPL/37968/2024 ABLAPL/14736/2024	SUNIL PADHAN @ SUNIL PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /381 /2024 () //
463	D-ABLAPL/38273/2024 ABLAPL/14737/2024	TARA SAMANTRAY @ BRAHMANANDA SAMANTRAY @ SAMANTASINGHAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NACHUNI /395 /2024 () //
464	D-ABLAPL/38191/2024 ABLAPL/14738/2024	RITIK SAHOO @ RITIKI KUMAR SAHOO @ BADKA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	TANGARPALI /200 /2024 () //
465	D-ABLAPL/38389/2024	MANOJ SETH @ MANOJ KUMAR SETH	SANTOSH KUMAR MAHANTY	BADACHANA /542 /2024

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :19/12/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/ LOWER COURT CASE /DISTRICT</b>
	ABLAPL/14739/2024	VS STATE OF ODISHA	VS	() //